

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4207

ANSWERED ON:06.12.2010

WAIVER OF SPECTRUM CHARGES

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Department of Telecom has received any request from the Armed Forces for permanent waiver of spectrum charges on all airways used by the three services in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to (c) A Memorandum of Understanding (MoU) was signed between Ministry of Communications & IT (MOC&IT) and Ministry of Defence (MOD) in connection with release of spectrum for 2G and 3G services by Defence wherein waiver of spectrum charges for Defence Forces was one of the triggers. High Level Monitoring Committee (HLMC) for reviewing the progress of implementation of MoU under the Chairmanship of Cabinet Secretary (CS) decided among other that the spectrum charges for Defence Network is waived. A proposal in this regard has been sent to Ministry of Finance.